

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.238/2001

Dated Tuesday this the 17th day of February, 2004.

C O R A M

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN  
HON'BLE MR.H.P.DAS, ADMINISTRATIVE MEMBER

T.K.Mullakoya  
S/o Late Badusha  
Shipping Inspector  
Port Department, UT of Lakshadweep.  
Residing at 'Thottathakara,  
Kavarathi Island  
U.T.of Lakshadweep.

Applicant

(By advocate Mr.Shafik M.A.

Versus

1. Union of India represented by  
The Secretary, Ministry of Home Affairs  
North Block, New Delhi.
2. The Administrator  
U.T.of Lakshadweep, Kavaratti.
3. The Port Officer  
Department of Ports  
U.T.of Lakshadweep, Kavaratti.
4. K.F.D.Mohamed  
Port Assistant Grade A  
Department of Ports  
U.T.of Lakshadweep.

Respondents.

(By advocate Mr.R.Madanan Pillai, ACGSC(R1)  
(Mr.S.Radhakrishnan for R2-3)

The application having been heard on 17th February, 2004, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.A.V.HARIDASAN, VICE CHAIRMAN

The counsels for the parties state that in view of the statement in the reply statement of the respondents that there is no proposal to promote the 4th respondent as Cargo Superintendent, the application has become redundant and the same may be closed.

2. We record this submission and the OA is closed without any orders and without any orders as to costs.

Dated 17th February, 2004.

*H.P.Das*  
H.P.DAS  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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